COURT NO. 17

THE HONOURABLE SRI JUSTICE BATTU DEVANAND

THE HONOURABLE SRI JUSTICE TUHIN KUMAR GEDELA

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	WP/34196/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	SMT NEERAJA Vs THE UNION OF INDIA	M CHINNAPA REDDY	GP FOR TRANSPORT	WEST GODAVARI
2	WP/34198/2026 IA 1/2026 Stay Petition	SADANALA SRINIVAS Vs CAN FIN HOMES LIMITED (CFHL)	ARDITI VENKATA NAGA YASWANTH		EAST GODAVARI
3	WP/34365/2026 IA 1/2026 Direction Petition	NAMBURI RAJAN RAJU Vs AXIS FINANCE LIMITED	RAVULA NAGARJUNA		VIZIANAGARAM
FOR ORDERS					
4	CEA/46/2010	COMMISSIONER OF CUSTOMS VISAKHAPATNAM. Vs M/S. VBC INDUSTRIES LTD. HYDERABAD.	Y N VIVEKANANDA	R1 UNSERVED,	VISAKHAPATNAM
5	CEA/284/2010 IA 1/2010(CEAMP 252/2010) Suspension Petition IA 4/2010(CEAMP 3462/2010) Condone Delay Petition IA 1/2025 Fix an Early Date	COMMISSIONER OF CUSTOMS CUSTOM HOUSE VISAKHAPATNAM. Vs M/S ALLSEAS MARINECONTRACTORS SA SECUNDERABAD.	Y N VIVEKANANDA	CH PUSHYAM KIRAN V GOPALAKRISHNA GOKHALEY	HYDERABAD
6.1 along with 6					
6	WP/1175/2026 IA 1/2026 Leave Petition	INDIA INFOLINE HOME FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	HEMADRI V S S R R CHANDRAKANTH	GP FOR REGISTRATION AND STAMPS SHAIK ALTAF	GUNTUR
6.1	WP/32056/2026 IA 1/2026 Suspension Petition	SAMBAIAH KATARI Vs M/S. INDIA INFOLINE HOME FINANCE LIMITED	SHAIK ALTAF	HEMADRI V S S R R CHANDRAKANTH GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	GUNTUR
7	WP/26343/2026 IA 1/2026 Stay Petition	SATRASALA SANKAR Vs UNION OF INDIA	MD SALEEM	MANNAM VENKATA KRISHNA RAO KUNUKU RAJA SEKHAR	CHITTOOR
ADMISSION					
8	WP/5831/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Amendment Petition	POTHINA SANYASI RAO Vs PRIDHVI ASSET RECONSTRUCTION AND SECURITISATION COMPANY LTD	PIDIKITI MURALI KRISHNA	V DYUMANI R1 - Notice Served R2 - Notice Not Yet Returned R1 - App by V Dyumani Vacate Stay Petition was filed vide IA 1/26 Placed in Bundle CS	VISAKHAPATNAM

9	TREVC/2/2026 (TA/107/2017) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition	M/S. HARTIKA PETROCHEM PVT.LTD Vs THE STATE OF ANDHRA PRADESH	SHAIK JEELANI BASHA	GP FOR COMMERCIAL TAX	SRIKAKULAM
10	CEA/8/2026 IA 2/2026 Stay Petition	THE COMMISSIONER OF CUSTOMS Vs M/S PARRY SUGARS REFINERY INDIA PVT LTD	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	LAKSHMI KUMARAN SRIDHARAN	KRISHNA
11	CC/2422/2026	PATTAPARLA SESHI KIRAN GOUD Vs S K RASUL(DELETED)	J U M V PRASAD	RAMESH KATIKINENI	KURNOOL

12.1 along with 12

12	CC/3447/2026 (WP/26084/2026)	M/S VANTAGE SPINNERS PRIVATE LIMITED Vs RAHUL SAHGAL	PONNEKANTI MALLIKARJUNA RAO	B.ABHAY SIDDHANTH MOOTHA	EAST GODAVARI
12.1	WP/26084/2026 IA 1/2026 Stay Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition IA 5/2026 Direction Petition IA 6/2026 Vacate Stay Petition IA 7/2026 Direction Petition	M/S VANTAGE SPINERS PRIVATE LIMITED Vs INDIAN OVERSEAS BANK	PONNEKANTI MALLIKARJUNA RAO	B.ABHAY SIDDHANTH MOOTHA S SATYANARAYANA MOORTHY	EAST GODAVARI
13	WP/4588/2026 IA 1/2026 Suspension Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition	CANARA BANK Vs M/S. JM FINANCIAL ASSET RECONSTRUCTION COMPANY LTD	PRUDVI RAJU MUDUNURI	HEMADRI V S S R R CHANDRAKANTH S SHANTI PRASAD VINOD KUMAR PEMMASANI	CHITTOOR
14	WP/5507/2026 IA 1/2026 Stay Petition IA 2/2026 Additional Material Petition	DAYALA KANAKA RAJYA LAKSHMI Vs THE UNION OF INDIA	M R K CHAKRAVARTHY	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) B SURYANARAYANA KUMAR	KRISHNA
15	WP/6261/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Leave Petition	ADIKE DURGA VENKATA NAGARAJU KUMAR Vs CANARA BANK	VENKATA DURGA RAO ANANTHA	T B L MURTHY	GUNTUR

16.1 along with 16

16	WP/10007/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	BADIGINENI KARTHIK Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	KANADHI BHATLA SRINIVASA MURTHY	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	KRISHNA
16.1	WP/5036/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	SAI CHAND TUMMEPALLI Vs THE ADDITIONAL COMMISSIONER OF CUSTOMS	A V A SIVA KARTIKEYA	SANTHI CHANDRA(Sr.STANDING COUNSEL FOR DRI AND DGGI)	KRISHNA
17	WP/10505/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	KONDA LAKSHMINARAYANA Vs THE UNION OF INDIA	HARINATH REDDY SOMA	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	SPS NELLORE

18	WP/13552/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	MR. MANYAM VIJAY KUMAR Vs THE UNION OF INDIA	VENKAT CHALASANI	PARIMI RAMA RAYUDU SAI SUNDEEP MANCHIKALAPUDI MANNAM VENKATA KRISHNA RAO	VISAKHAPATNAM
19	WP/25754/2026 IA 1/2026 Direction Petition	MURALA RATNA RAJU Vs SRIRAM FINANCE LIMITED	MALLAVOLU NIKITHA	O UDAYA KUMAR	WEST GODAVARI
20	WP/25847/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition IA 4/2026 Vacate Stay Petition IA 5/2026 Vacate Stay Petition	M/S. PRABHAKAR RAW AND BOILED RICE MILL Vs THE DEBT RECOVERY TRIBUNAL	VIMAL VARMA VASI REDDY	K S MURTHY ASSOCIATES PATANJALI PAMIDIGHANTAM AMRUTHA BOPPUDI	EAST GODAVARI
21	WP/26052/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Stay Petition	SRI CHATRATHI RAMA MOHAN RAO Vs UNION BANK OF INDIA	SRINIVAS MANCHANAPALLI	V DYUMANI	WEST GODAVARI
22	WP/26778/2026 IA 1/2026 Stay Petition IA 2/2026 Dispense with Petition IA 3/2026 Vacate Stay Petition	MEESALA MUSALAYYA Vs THE UNION OF INDIA	SIVA RAMA KRISHNA KOLLURU	UMA MAHESWARA RAO KOLLA	WEST GODAVARI
23	WP/27282/2026 IA 1/2026 Stay Petition	TIPPANA LALITHA REVATHI Vs THE UNION OF INDIA	M SUNEEL	VARAPRASAD NEPPALI	VIZIANAGARAM
24	WP/28558/2026 IA 1/2026 Stay Petition	MRS GUTHI USHA Vs THE UNION OF INDIA	MANIYAM OMKARA VINOD		CHITTOOR
25	WP/29479/2026 IA 1/2026 Direction Petition	N. PRABHAKAR REDDY Vs ICICI BANK LIMITED	KARLAPUDI AKHILA	P BADRINATH	GUNTUR
26	WP/29651/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	MOTTIKAYALA SATYANARAYANA Vs STATE BANK OF INDIA	THANDAVA YOGESH	S SATYANARAYANA MOORTHY	WEST GODAVARI
27	WP/30240/2026	M/S. SUNDARAM ALLOYS LIMITED Vs THE SPECIFIED OFFICER	ANIL KUMAR BEZAWADA	SANTHI CHANDRA (Sr. Standing Counsel for CBIC)	VISAKHAPATNAM

28.1 along with 28

28	WP/31947/2026 IA 1/2026 Stay Petition	SMT. T. CHANDRAMMA Vs CANARA BANK	KODE RAMESH BABU	T B L MURTHY	CHITTOOR
28.1	WP/31682/2026 IA 1/2026 Direction Petition	A.T. MUNI NARAYANA REDDY Vs CANARA BANK	KODE RAMESH BABU	T B L MURTHY	CHITTOOR
29	WP/32049/2026 IA 1/2026 Direction Petition	CANARA BANK Vs UNION OF INDIA	T B L MURTHY		VISAKHAPATNAM
30	WP/32519/2026 IA 1/2026 Direction Petition	THE CANARA BANK Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR REGISTRATION AND STAMPS	CHITTOOR

31	WP/32565/2026 IA 1/2026 Stay Petition	GADDE JHANSI RANI Vs LIC HOUSING FINANCE LTD	C SUBODH		GUNTUR
32	WP/33327/2026 IA 1/2026 Stay Petition IA 2/2026 Dispense with Petition IA 3/2026 Vacate Stay Petition	KONISETTY DURGA DEVI Vs THE DEBTS RECOVERY TRIBUNAL	SODUM ANVESHA	S SATYANARAYANA MOORTHY	VISAKHAPATNAM

INTERLOCUTORY

33	WP/569/2026 IA 1/2026 Stay Petition	BOBBILI RAJA SEKHAR Vs RESERVE BANK OF INDIA	PALLA BALU ANIL KUMAR	S SATYANARAYANA MOORTHY KUNUKU RAJA SEKHAR	KRISHNA

FOR DISMISSAL

34	WP/27112/2025 IA 1/2026-Restoration Petition IA 2/2026-Dispense with Petition	M/S. VENKATESWARA HI-TECH AGRO (P) LTD. Vs UNION BANK OF INDIA (ERST WHILE ANDHRA BANK)	KANITHI DEEPAK	V DYUMANI	EAST GODAVARI